

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 117

CP (IB) No. 33/Chd/Hry/2024

IN THE MATTER OF:-

Patel Integrated Logistics Ltd.

...Petitioner

Versus

Dartwell Xpress Pvt. Ltd.

...Respondent

Under Section: 9, IBC 2016

Order delivered on 18.04.2024

CORAM:

**SH. UMESH KUMAR SHUKLA
MEMBER (TECHNICAL)**

**SH. HARNAM SINGH THAKUR
MEMBER (JUDICIAL)**

PRESENT:

For the petitioner : Ms. Garima Gupta, Advocate

ORDER

It is stated by Id. counsel for the petitioner that in compliance of the order dated 06.03.2024, the affidavit has been e-filed along with Vakalatnama. Let the hard copy of the same be filed during the course of the day and matter be listed for consideration of issuance of notice on 02.05.2024, in the supplementary list.

Sd/-

**(UMESH KUMAR SHUKLA)
MEMBER (TECHNICAL)**

Tanvi

Sd/-

**(HARNAM SINGH THAKUR)
MEMBER (JUDICIAL)**